(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the **29**TH day of *OCTOBER*, *2018*.

ORIGINAL APPLICATION NO. 227 OF 2009

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J) HON'BLE MR MOHD JAMSHED, MEMBER (A).

1.	Narendra Pal Bhaskar age a	bout 38 years, S/o Sri Ram Gulam, R/o
	Mani Nath Roda Shanti Viha	ar District-Bareilly.
		Applicant.
	V	'ERSUS
1.		Secretary Ministry of Communication
	Department of Post, Dak Bh	awan, Sansad Marg, New Delhi & Ors.
		Respondents
Advo	cate for the Applicant :	None
Advo	ocate for the Respondents :	Shri Dharmendra Tiwari, proxy counsel for Shri R K Srivastava, Advocate

ORDER (Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

None appeared for the applicant even on the revised call.

2. It seems that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default and for non prosecution.

(MOHD JAMSHED) MEMBER-A (JUSTICE BHARAT BHUSHAN) MEMBER-J

Arun..